

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4987
ANSWERED ON:07.05.2012
PAY PARITY IN SERVICES
Venugopal Shri P.

Will the Minister of DEFENCE be pleased to state:

- (a) the steps taken by the Government to bring about pay parity amongst various ranks in the defence services;
- (b) whether the Government has taken cognizance of the complaints of anomalies within the recommendations of Sixth Pay Commission that affect serving and retired officers; and
- (c) if so, the steps proposed to be taken by the Government to rectify the anomalies?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Recommendations of the Sixth Central Pay Commission and several improvements made thereon by the Government have been largely well received by the armed forces personnel. Some issues regarding service conditions, pay and allowances have subsequently been received. These issues are examined by the Government on case to case basis.

In the matter relating to retirement benefits, an Anomaly Committee was set up under the Chairmanship of Secretary (Defence/Finance). This Committee identified some anomalies which have since been addressed to by the Government.

Improvement of service conditions, pay, allowances and retirement benefits of armed forces personnel is a continuous process.